

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF March 2026

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING		AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF AFFIRMATION	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/ HEARING DATE
								FRAMING THE ISSUES	LISTING OF THE WITNESSES					
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 893/2025	04.08.2025	MOHANLAL JAIN VS ATUL WADHWANI AND ORS.	09.03.2026	02.04.2026	06.04.2026	14.04.2026	15.04.2026	23.04.2026	
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	939/2025	20.08.2025	VIJAY KUMAR GOEL VS. MCD	14.03.2026	24.03.2026 16.04.2026	24.03.2026 16.04.2026	06.04.2026	30.04.2026	05.05.2026	
			306	CS (COMM)	895/2025	05.08.2025	PK OVERSEAS PVT LTD VS. CHAMANLAL SETIA EXPORTS LTD	16.03.2026	30.03.2026 08.05.2026	30.03.2026 08.05.2026	01.04.2026 TO 30.04.2026 11.05.2026 TO 26.06.2026	10.07.2026	20.07.2026	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/146/2026	02.02.2026	NITIN KUMAR GUPTA VS MCD	09.03.2026	18.23.2026	23.03.2026	23.03.2026	06.04.2026	06.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/785/2025	10.07.2025	YOGESH AGGARWAL VS MCD	10.03.2026	23.03.2026	27.03.2026	27.03.2026	09.04.2026	09.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/41/2026	14.01.2026	JASVINDER KAUR VS MCD	11.03.2026	18.03.2026	06.04.2026	06.04.2026	20.04.2026	20.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/6/2026	03.01.2026	UNION BANK OF INDIA VS LELEA DEVI	11.03.2026	20.03.2026	07.04.2026	07.04.2026	17.04.2026	17.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/68/2026	19.01.2026	NANYA AIRCONNS VS OM BALAJEE AUTOMOBILE INDIA PVT. LTD.	14.03.2026	08.04.2026	14.04.2026	14.04.2026	20.04.2026	20.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/300/2024	26.02.2026	SIEMENS HEALTHCARE PVT. LTD. VS WELLNESS PATHCARE INDIA LLB	17.03.2026	07.04.2026	15.04.2026	15.04.2026	05.05.2026	05.05.2026	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)798/2025	15.07.2025	CHATURBHUJ SHARMA V/S ZIRKON RENO PVT LTD	06.03.2026	PE- 23.03.2026 AND 26.03.2026 DE- 09.04.2026 AND 10.04.2026	BEFORE PE- 23.03.2026	BEFORE DE- 09.04.2026	BEFORE 27.04.2026	27.04.2026	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)882/2024	16.08.2024	M/S JAI DAYAL KAPOOR VS. M/S VARDHMAN ENTERPRISES	11.03.2026	PE 01.04.2026 AND 02.04.2026, 21.04.2026, 22.04.2026 AND 23.04.2026	BEFORE DE-PE- 23.03.2026 AND	BEFORE DE- 21.04.2026	BEFORE 29.04.2026	29.04.2026	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)836/2025	23.07.2025	NAITIK DEVELOPERS V/S YATINDRA NIRVIK	18.03.2026	PE- 08.04.2026 AND 10.04.2026 AND 27.04.2026 AND 28.04.2026	BEFORE PE- 01.04.2026 AND	BEFORE DE- 27.04.2026	BEFORE- 06.05.2025	06.05.2025	NA

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR VS	NAME OF RESPONDENT	DATE OF CASE MANAGEMENT HEARING								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil													
34	MS. NIRJA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	nil													
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil													
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	215/2024	26-07-2024	LALIT GOEL VS. MCR BUILD WELL LLP	23-03-2026	NIL	NIL	NIL	NIL	NIL	NIL	P.E.-04-05-2026, 05-05-2026, D.E.-08-05-2026, 11-05-2026	
					337/2025	10-12-2025	BANK OF BARODA VS. MOHD. BILAL SAIFI	14-03-2026	NIL	NIL	NIL	NIL	NIL	11-20-04-2026, 21-04-2026, 22-04-2026, D.E. 28-04-2026, 29-04-2026, 30-04-2026		
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	nil													
39	SH. SUDESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS (COMM) 581/25	04.10.2025	MS DEEPTI GUPTA VS. S AND S ENTERPRISES	NIL	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	10.04.2026 For D.E. - 22.04.2026 & 23.04.2026 FA 02.05.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 616/25	29.10.2025	SUNIL JAIN Vs. SIDDHANT KHANDELWAL	NIL	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	25th and 27th April, 2026 8th and 11th May, 2026 FA 26.05.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 277/2024	10-05-2024	ANIL PITTI VS. BRHAM GUPTA	12/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/23-04-2026
			ROOM NO 208	COMMERCIAL	CS COMM 330/2025	19-05-2025	BRAHAM GUPTA VS. ANIL PITTI	12/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/23-04-2026
			ROOM NO 208	COMMERCIAL	CS COMM 485/2025	06-08-2025	M/S Shailender Singh Construction Vs M/s Municipal Corporation of Delhi	19/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/02-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 486/2025	06-08-2025	M/s Shailender Singh Construction Vs M/s Municipal Corporation of Delhi	19/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/02-05-2026

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						REGISTRAR VS	PETITIONER VS RESPONDENT							
			ROOM NO 208	COMMERCIAL	CS COMM 557/2025	15-09-2025	MOHD ANWAR Vs M S K L ARORA CONSTRUCTION PVT LTD ORS	24/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/21-04-2026
			ROOM NO 208	COMMERCIAL	CS COMM 645/2025	11-11-2025	State Bank of India Vs Pramod Kumar	24/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09-04-2026
41	SH. SANJAY SHARMA-II	SHAHADARA												
	DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building	CS(COMMERCIAL)	CS(COMM) 350/2024	07.06.2024	LVS FINANCIAL SERVICES PVT LTD VS RED LOTUS TRADERS	09.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 13/2026	09.01.2026	RAKESH ARORA VS MANDEEP KUMAR	10.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 621/2026	30.10.2025	MUKESH GOEL VS SUDHIR KUMAR	10.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 477/2025	04.08.2025	GURINDER SINGH VS M/S NOBLE ENTERPRISES ORS.	10.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 218/2025	08.04.2025	IDBI BANK LTD VS SATENDER KUMAR VERMA	12.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 601/2025	14.10.2025	M/S UTC MARKETING PVT LTD VS BIRENDRA TIWARI	16.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 664/2025	21.11.2025	HAREY KRISHNA CABLES PVT LTD VS SHRI HARI GROUP	18.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 47/2026	13.01.2026	CANARA BANK VS NAVAB ALI	19.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIPI SINGH	19.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHATI ALI & ORS	20.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS ANR.	20.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 8647/2025	11.11.2025	NITA SHRIMAL KHANNA VS DEVIL ANIL	20.03.2026	Not Filed	NO	Not Filed	NO	NO	

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		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 174/2024	16.03.2024	VELOCITY ENGINEERING PVT LTD VS M/S MAHESH WINDING PVT LTD	23.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 721/2025	23.12.2025	RD SONS VS TTRUMALA ENVELOPE MAKERS AND CARD CENTRE	23.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 649/2025	12.11.2025	BIMLESH KUMAR SINGH VS TARUN KAKARIA	24.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 41/2026	21.01.2026	PUNJAB NATIONAL BANK VS PROMOD KUMAR SHUKLA	24.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK VS BHAVYA AGGARWAL	24.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 37/2026	20.01.2026	CANARA BANK VS MOHD NASEEM	30.03.2026	Not Filed	NO	Not Filed	NO	NO	
42	SHAH DARAJ (COMM-04)		COMMERCIAL	CS(COMM)/718/2025		SH. RISHAB JAIN VS SH. DEEPENDR A GOYAL	12-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 28-05-2026
			COMMERCIAL	CS(COMM)/421/2025		SHUBHAM JAIN VS MANOJ KUMAR SINGH	13/03/2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 02-06-2026
			COMMERCIAL	CS(COMM)/4688/2025		M/S AXIX TRADING CO. VS KHATU SHYAM MEGA MART LLP	16-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 25-05-2026
			COMMERCIAL	CS(COMM)/30/2026		M/S SURESH APPARELS VS SH. SANKET GARG	18-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 03-06-2026
			COMMERCIAL	CS(COMM)/705/2025		FABRICS PVT. LTD. VS AKHLESH SHARMA PROP S R COLLECTIO N	20-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-07-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, WEST COMMERCIAL COURT	NORTH-WEST	Civil	CS (COMM.)/24/2018	13-11-2018	SURENDER KUMAR YADAV AND ORS VS PUNJAB NATIONAL BANK				10-03-2026			Contested
				CS (COMM.)/49/2018	30-11-2018	M/S VISHAL VIDEO AND APPLIANCES (P) LTD Vs M/S MAHI ELECTRONICS AND HOME				30-03-2026			Contested
				CS (COMM.)/17/2022	05-01-2022	M/S VIJAYA PLASTICS Vs M/S B N SONS AND ORS.				14-03-2026			Contested

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			613	Commercial Suit	CS (COMM)/295/2025	29-05-2025	OZONE PHARMASTICALS LTD. Vs SH ANGSHUMAN DE	46092	PE - 10/04/26 & 13/04/26 DE - 20/04/26 & 22/04/26 F.A - 28/04/26						
			613	Commercial Suit	CS (COMM)/452/2024	09-09-2024	M/S PRAKASH PIPES LIMITED Vs M/S GOPAL FOOD PRODUCTS	46094	PE - 08/04/26 & 10/04/26 DE - 15/04/26 & 17/04/26 F.A - 24/04/26						
			613	Commercial Suit	CS (COMM)/358/2024	12-07-2024	Canara Bank Vs Vijay Shokeen	46095	PE - 13/04/26 & 14/04/26 DE - 20/04/26 & 21/04/26 F.A - 27/04/26						
			613	Commercial Suit	CS (COMM)/419/2025	04-08-2025	SKYWAYS AIR SERVICES LTD Vs Zinnia india	46099	PE - 14/04/26 & 15/04/26 DE - 21/04/26 & 22/04/26 F.A - 29/04/26						
			613	Commercial Suit	CS (COMM)/89/2025	24-02-2025	PRATEEK GOEL Vs DEEPAK KAPOOR	46104	PE - 15/04/26 & 17/04/26 DE - 24/04/26 & 25/04/26 F.A - 30/04/26						
			613	Commercial Suit	CS (COMM)/564/2025	29-10-2025	CANARA BANK Vs VINOD KUMAR BHASIN	46104	PE - 17/04/26 DE - 24/04/26 F.A - 30/04/26						
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 363/2025	09.07.2025	SUNITA KANWAR VS. VIRENDER KUMAR	09.03.2026	PE-08.04.2026 DE-15.04.2026	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 75/2025	12.02.2025	RAMJI LAL VS GHAMANDI	10.03.2026	PE-27.03.2026 DE-21.04.2026	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 314/2024	01.07.2024	ARISTO HEALTH CARE VS. ACADIS PHARMACY	16.03.2026	PE-16.04.2026 DE-23.04.2026	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 646/2025	24.11.2025	PREETI JAISWAL VS. PRADEEP TRIPATHI	18.03.2026	PE-17.04.2026	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 198/2025	17.04.2025	WELDFABWORX VS. KVM ENGINEERS	23.03.2026	PE-16.04.2026 DE-23.04.2026	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 11/2026	06.01.2026	SAARTHAK AILAWADI VS SUNIL KUMAR KUKREJA	23.03.2026	PE-17.04.2026 DE-24.04.2026	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 584/2025	30.10.2025	SANKALP FINSEC PVT LTD VS. RAM PRASAD	24.03.2026	PE-07.04.2026 DE-18.04.2026	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 644/2025	22.11.2025	SANKALP FINSEC PVT LTD VS. RAM PRASAD	24.03.2026	PE-30.03.2026	NIL	NIL	NIL	NIL	NIL	

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							VS RESPONDENT							
			614	Commercial Suit	CS(COMM) 413/2023	02.09.2023	SHIVAM REALTERS PVT LTD VS INDIAN BANK	25.03.2026	PE-08.04.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 423/2025	15.08.2025	BABAJI UDYOG VS 4MANN INDUSTRIES	25.03.2026	PE-20.04.2026 DE 27.04.2026	NIL	NIL	NIL	NIL	NIL
50	SH. AJAY GULATI-I DISTRICT COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	351/2025	03.07.2025	FERNS CARGO EXPRESS PVT LTD Vs FLYEDGE CARGO PVT LTD	11.03.2026	20.04.2026	PE 20.04.2026 27.04.2026	-	-	-	-
			509	CS(COMM)	514/2025	22.09.2025	Continental Carriers Private Limited Vs KEVGEE SOLUTIONS	13.03.2026	18.04.2026	PE 18.04.2026	-	-	-	-
			509	CS(COMM)	524/2025	27.09.2025	MS DUSTIN FASHION WORLD Vs Naysaa Retail venture Pvt Ltd	18.03.2026	16.04.2026	PE 16.04.2026	-	-	-	-